

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

24 ⁰³/₉₈

Applicant present in person.
may be listed along-
with the connected O.A. on
25/3/98.

Gopal Singh
Gopal Singh
Adm. Member

Gopal Krishna
Gopal Krishna
Vice Chairman

25.3.98

Applicant present in person.

The OA has been dismissed as
withdrawn, by an ~~separate~~ order passed
in the OA today.
MA stands disposed of accordingly.

Gopal Singh
Gopal Singh
Adm. Member

Gopal Krishna
Gopal Krishna
Vice Chairman

Part II and III destroyed
in my presence on 15.4.2004
under the supervision of
section officer (I) as per
order dated 22/12/2003

[Signature]
Section officer (Record)

Recd
all *[Signature]* 27/3/98

Copy of order
Sent to RMA
in Regd AD
vide no. 1404/142
alt 6/4/98
m